Annexure-3

Name of the Corporate Debtor : Cane Agro Energy (India) Limited;

Date of commencement of CIRP: 30/04/2021; List of Creditors as on 06/05/2022

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Details of claim		Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	Creditor	received	reived							contingent	1 *	claim not	l	any
		D . C	I							claim	1 ′	admitted	verification	
		Date of	Amount	Amount of	Nature of	Amount covered by security interest	Amount	Whether	% of voting		may be set-			
		receipt	claimed	claim admitted	claim		covered by	related party?	share in CoC		off			
							guarantee							
1	Sangli Urban	15-05-2021	8,83,82,247	8,81,67,502	Secured	As per form C received	As per form C	As per form C	2.51%	NA	NA	2,14,744	_	
1	Co-Operative	13 03 2021	0,03,02,217	0,01,07,502	Finacial	This per form o received	received	received	2.3170	1111	1172	2,11,711		
	Bank				Creditor		10001100	10001100						
2	Sangli District	18-05-2021	2,02,83,30,757	2,02,83,30,757		As per form C received	As per form C	As per form C	57.85%	NA	NA	-	-	
	Central Co-Op				Finacial	_	received	received						
	Bank Ltd.				Creditor									
3	ASREC India	19-05-2021	40,15,29,915	40,15,29,915	Secured	As per form C received	As per form C	As per form C	11.45%	NA	NA	-	-	
	Limited				Finacial		received	received						
					Creditor									
4	Tata Motors	22-06-2021	1,25,46,713	1,25,46,713	Secured	As per form C received	1 ^	As per form C	0.36%	NA	NA	-	-	
	Finance Limited				Finacial		received	received						
					Creditor									